

(b) whether Government have any plan to construct tourist bungalows at the site of Cheraideo, Gargaon, Joysagar and Jorhat to attract tourists for visiting the monuments of Ahom Kingdom; and

(c) if so, when the work will start?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG): (a) To develop tourism in the North East region the Ministry of Tourism had set up a Task Force which, has given a number of recommendations to facilitate and develop tourism in the North East. Every year the Ministry provides central financial assistance to each of the North Eastern States for the development of tourism infrastructure. During the Eighth Plan an amount of Rs. 1758.40 lakhs was sanctioned to the North Eastern States for the development and promotion of the North East.

(b) and (c) The State Government of Assam has not sent any proposal for the construction of tourist bungalows at Cheraideos, Gargaon, Joysagar and Jorhat.

नये होटलों का निर्माण

1547. प्रो० रामगोपाल यादव:

श्री ईश दत्त यादव:

क्या पर्यटन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार की आमतौर से पर्यावरणीय रूप से संवेदनशील क्षेत्रों में होटल खोलने और सभी प्रकार की आधुनिक सुविधाएँ उपलब्ध कराने की प्रवृत्ति है;

(ख) यदि हाँ, तो सरकार के इस प्रकार के कार्य का पर्यावरण पर क्या प्रभाव पड़ता है और पर्यावरण की रक्षा हेतु पर्यटन मंत्रालय का सहयोग प्रदान करने के लिए क्या कार्यवाही की गयी है; और

(ग) यदि नहीं तो दिनांक 6 जनवरी, 1999 को "राष्ट्रीय सप्ताह" में पर्यटन पत्रकार मेष माथुर के "पर्यटन से सत्यानाश होता पर्यावरण" शीर्षक से प्रकाशित लेख पर सरकार की क्या प्रतिक्रिया है?

पर्यटन मंत्रालय में राज्य मंत्री (श्री ओमाक अपांग): (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

(ग) लेख में उल्लिखित मुद्दों, पारिस्थितिकीय रूप से संवेदनशील क्षेत्रों पर पर्यटन संबंधी क्रियाकलापों से पड़ने वाले प्रतिकूल प्रभाव के संदर्भ में पर्यटन मंत्रालय का यह प्रयास है कि पारिस्थितिकीय संरक्षण को ध्यान में रखते हुए पर्यावरण को क्षति पहुंचाए बिना पर्यटन का संवर्धन किया जाए।

सरकारी अभिकरणों द्वारा प्रायोजित पर्यटन परियोजनाओं का नियोजन पर्यावरण संरक्षण तथा उसकी समृद्धि को बनाए रखने को ध्यान में रख कर किया जाता है न कि सांस्कृतिक एवं सामाजिक मूल्यों अथवा प्राकृतिक संसाधनों को ध्यान में रखकर। पर्यटन विकास नियोजन का उद्देश्य पर्यावरण के अनुकूल है जो समान्यतः समग्र क्षेत्र विकास का एक भाग है और एकीकृत भूमि प्रयोग योजना से दिशानिर्देशित है।

देश के किसी विशिष्ट क्षेत्र में पर्यटन विकास के उद्देश्य का निर्णय निम्नलिखित तथ्यों पर विचार के बाद लिया जाता है:—

1. स्थानीय समुदाय की भागीदारी
2. अन्तर्द्वन्द्व के मुद्दों का निर्दिष्टीकरण तथा अन्तर्द्वन्द्वों को कम करने के उपाय
3. क्षेत्र विकास रणनीति के तहत पारिस्थितिकीय पर्यटन का एकीकरण आदि।

अपेक्षित पर्यटक अंतर्वाह और मुद्रा का अर्जन

1548. श्री कपिल सिब्बल:

श्री राज मोहिनंदर सिंह:

क्या पर्यटन मंत्री 9 दिसम्बर और 16 दिसम्बर, 1998 को राज्य सभा में क्रमशः अतारंकित प्रश्न 1231 और 2014 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि देश द्वारा विदेशी पर्यटकों के माध्यम से भारी मात्रा में विदेशी मुद्रा कमायी जाती है; और

(ख) यदि हाँ, तो चालू वित्तीय वर्ष के प्रथम 9 महीनों में देश में अनुमानतया कितने विदेशी पर्यटकों ने यात्रा की और कमायी गयी विदेशी मुद्रा की अनुमानित धनराशि कितनी है?

पर्यटन मंत्रालय में राज्य मंत्री (श्री ओमाक अपांग): (क) जी, हां।

(ख) वर्ष 1998-99 के पहले 9 महीनों (अप्रैल से दिसम्बर) के दौरान भारत का दौरा करने वाले कुल विदेशी पर्यटकों की संख्या और पर्यटन से अर्जित अनुमानित विदेशी मुद्रा क्रमशः 16,75,300 और 8424.04 करोड़ रुपये है।

Fiscal Incentives for Development of Tourism

1549. SHRI JANARDHANA POOJARY: Will the Minister of TOURISM be pleased to state:

(a) whether Government propose to give more fiscal incentives for development of tourism in the country;

(b) if so, the details thereof; and

(c) if the answer to part (a) above be in negative, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG): (a) to (c) Incentives available to the approved hotels and hotel projects include income tax exemptions, interest subsidy for 1—3 Star and heritage category, import of special items, concessional custom duty on imports. Through a recent notification, Ministry of Commerce has made hotels, travel agents, tour operators, tourist transport operators eligible for recognition as Export House etc. on earning specified amount of free foreign exchange and entitling them to such benefits as specified in chapter 12 of the Hand Book of Procedures (Vol. I).

Protection of Tourist Places from Pollution

1550. KUMARI NIRMALA DESHPANDE: Will the Minister of TOURISM be pleased to state:

(a) the steps taken to stop pollution by plastic bags thrown by the tourists particularly on the Andaman Nicobar Islands;

(b) whether the Ministry is not taking serious steps to prevent plastic bags/tin foil/thermocool pollution in places of tourist interest; and

(b) if so, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG): (a) to (c) Ministry of Tourism has formulated the Eco-Tourism Policy and Guidelines with the objective of preventing pollution and preserving the natural resources of the country. These guidelines are applicable to the Andaman & Nicobar Islands also.

The Ministry of Environment and Forests have issued a notification dated 20.11.1998 notifying objections and suggestions on re-cycled plastic usages Rules, 1998. The Rules cover various items made of plastic. The Rules when finally notified by the Ministry of Environment & Forests will be applicable throughout the country.

12.00 NOON

PAPERS LAID ON THE TABLE

Report and Accounts (1997-98) of the National Centre of Films for Children and Young People, Mumbai and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SANTOSH KUMAR GANGWAR: Madam, On behalf of SHRI PRAMOD MAHAJAN, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the National Centre of Films for Children and Young People, Mumbai, for the year 1997-98, together with the Auditors' Report on the Accounts.